

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2014 &
IA No. 411 of 2014**

Dated: 8th January, 2016

In the matter of :

GSPL India Gasnet Limited

....Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr.

...Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **01.04.2016.**

COURT MASTER